

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
Appeal No. 232 of 2019

Dated : 9th September, 2019

In the matter of:

Power Transmission Corporation of Uttarakhand Limited

.... Appellant(s)

Versus

UttarakhandElectricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **21.10.2019**.

Pr/js

Court Master